

leased to the Council during the years 1989-90, 1990—91 and the current financial year; and

(d) if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO):** (a) and (b). The question of reintroduction of a Bill in Parliament for taking over the management of the Indian Council of World Affairs is under consideration.

(c) and (d). No, Sir.

**Extension of Pipelines from Jagdishpur to Gorakhpur**

\*407. **SHRI CHETAN P.S. CHAUHAN:**  
**SHRI MANABENDRA SHAH:**

Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state:

(a) whether the corporate plan of the Gas Authority of India Limited in respect of Hajira-Bijapur-Jagdishpur pipeline has a provision for its extension from Jagdishpur to Gorakhpur;

(b) if so, the details thereof; and

(c) the action taken/proposed to be taken for implementation of the above proposal at the earliest?

**THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND):** (a) No, Sir.

(b) and (c). Do not arise.

**G-15 Summit**

\*408. **SHRI R. SURENDER REDDY:**  
**SHRI BHUWAN CHANDRA KHANDURI:**

Will the Minister of **EXTERNAL AFFAIRS** be pleased to state:

(a) the number of member countries which participated in the recently concluded G-15 Summit at Caracas in Venezuela;

(b) the subjects discussed at the Summit and the outcome of the deliberations;

(c) the stand taken by the Indian delegation on these subjects;

(d) whether India put forward a number of proposals including North-South dialogue and improvement in the socio-economic conditions of developing countries;

(e) if so, the details thereof and the stand taken by the other member countries on these proposals;

(f) whether the issue of security to embassies and their diplomats was also discussed during the Summit;

(g) if so, the details thereof;

(h) whether India propose to host the next Summit in the near future; and

(i) if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO):** (a) 11 member countries participated in the G-15 Summit at Caracas in Venezuela from 27-29 November, 1991.

(b) to (e). Consultations were carried out by the G-15 leaders and their representatives on issues relating to a new world order, a new international consensus on development and South-South cooperation. The participating Heads of State/Government adopted a Joint Communique putting forward their point of view on major interna-

tional economic and other issues and embodying decisions to promote South-South cooperation. India articulated the position of the G-15 countries on the evolution of a consensus to ensure that development is brought at the centre of international attention and that modalities were found to place the area of international cooperation for economic development at the centre of the multilateral agenda. The other Heads of State/Government endorsed this point of view. The G-15 leaders also expressed their willingness to enter into a dialogue with the industrialised countries. The basic principles of this enhanced cooperation have been spelt out in the Joint Communique.

(f) No, Sir.

(g) Does not arise.

(h) and (i). India offered and the Summit approved, the holding of the 1993 G-15 Summit in India.

[*Translation*]

**Foreign Assistance for Irrigation Projects**

\*409. SHRI RAM LAKHAN SINGH YADAV: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of financial assistance provided by various foreign institutions for implementation of irrigation projects in different States during the last three years, State-wise; and

(b) the details of such assistance proposed to be provided to various States during 1992-93, State-wise?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). A Statement is attached.